

as settled by the Tribunal, the Tribunal is also required to make the award relating to the following aspects of the terms and conditions of the employees of AI and IA for the period 1.9.90 onwards for a period of 5 years:

- (a) Revised Pay scales and fixation of pay in the revised scales.
- (b) Compensatory and other allowances, excluding Dearness Allowance.
- (c) Hours of work.
- (d) Shift working otherwise than in accordance with standing orders.
- (e) Classification by grades.
- (f) Rationalisation.

## 2. Dispute referred for adjudication on 2.4.1993

### *Terms of Reference*

Whether the Indian Flight Engineers' Association (IFEA) is justified in demanding :

- (a) a second flight engineer on long-haul flights exceeding 9 (nine) hours that are operated with an additional commander;
- (b) Compensation based on their claim for integration of Cockpit crew of Air India Boeing 747 and Air Bus 300 aircrafts; and
- (c) provision of full wing on their uniform instead of half wing as at present;

If so, to what relief the workmen are entitled to?

## 3. Industrial dispute referred for adjudication on 19.10.1993

### *Terms of Reference*

"Whether the demand of the Air-India Cabin Crew Association for payment of any allowance or suitable monetary compensation for operating non-stop flights on India/UK Sector is justified? If so, to what relief are workmen entitled?"

In respect of the industrial dispute referred for adjudication on 2.4.1993, the National Tribunal gave an award on 27.7.1994 in respect of parts (a) and (c) of the terms of reference. The award has already been published in the Gazette on 1-10-1994. Awards in respect of other issues are still pending.

As the matter is subjudice, it is not possible to indicate a time frame by which the issues are likely to be finalised.

[Translation]

### **Satyajeet Ray Film Institute**

1019. SHRI P.R. DASMUNSI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the progress of Satyajeet Ray Film Institute at Calcutta, West Bengal;

- (b) the actual programme of the Institute;

(c) whether the Government propose to modernise this institute; and

(d) if so, the details thereof and the funds earmarked for this purpose?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). The project for setting up of Satyajit Ray Film & Television Institute (SRFTI) at Calcutta was approved in September, 1992. The civil works of the project are in progress and are likely to be completed by the end of 1996-97. The institute would initially start diploma courses in four disciplines, namely, Direction, Motion Picture Photography, Editing and Sounds Recording from the academic session beginning from 2.9.1996. The remaining courses in five more disciplines, namely, Acting, Art Direction, Computer Graphics & Animation, Systems Engineering & Maintenance and Make-Up would be started as and when all the civil works have been completed and the necessary training infrastructure provided.

(c) and (d). The modernisation of an institute is a continuous process and is carried out depending upon its requirements and subject to availability of funds.

[English]

### **Commissioning of High Power TV Transmitters**

1020. COL. SONA RAM CHOUDHARY Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(b) whether the High Power TV transmitters in Chohtan, district Barmer and Ramgarh, district Jaisalmer in Rajasthan has been completed, and

(b) if so, the time by which these transmitters are likely to be made operational?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). The High Power TV transmitters at Ramgarh in Jaisalmer (10KW) and Chohtan in Barmer (1KW interim set up with temporary tower) are technically ready and would be commissioned as soon as staff sanctions for the projects are received

### **Steps to Boost Revenue**

1021. SHRI SURESH KALMADI Will the Minister of CIVIL AVIATION be pleased to state

(a) whether the Government have asked Air India to take adequate steps with a view to boosting revenue; and

(b) if so, the details of the guidelines issued in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). To improve its financial